

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4467
ANSWERED ON FRIDAY, THE 08TH AUGUST, 2014
[SHRAVANA 17, 1936 (SAKA)]**

INQUIRY AGAINST GOOGLE

QUESTION

4467. SHRI DUSHYANT CHAUTALA:

**Will the Minister of CORPORATE AFFAIRS कारपोरेट कार्य मंत्री
be pleased to state:**

- (a) whether the Competition Commission of India has initiated any inquiry against Google;**
- (b) if so, the basis of initiating the said inquiry;**
- (c) the findings of the inquiry; and**
- (d) the reaction of the Government thereto?**

ANSWER

**THE MINISTER OF STATE (SMT. NIRMALA SITHARAMAN)
IN THE MINISTRY OF CORPORATE AFFAIRS**

कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्रीमती निर्मला सीतारमण)

(a) to (c) The Competition Commission of India, on receipt of information of alleged abuse of dominance by Google, has directed Director General, CCI to investigate the matter. Investigation report in the matter is awaited.

(d) Does not arise.
